NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/712/IB/CB/2017

NAME OF THE PETITIONER

: MOKSHA MARKETING

NAME OF THE RESPONDENT(S)

: BIDS TECHNOLOGY PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SRINIVASAN FOR PETITIONER

ORDER

Counsel for petitioner present and filed an affidavit submitting that the notice sent to the respondent returned unserved with endorsement 'unclaimed'. He is directed to send fresh notice to the respondent by way of newspaper publication for appearance and make submissions on the next date of hearing and file an affidavit in proof of the advertisement. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)

Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc